

DIVISION BENCH
COURT - II

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/480(KB)2018
IA(I.B.C)/666(KB)2022,
IA(I.B.C)/774(KB)2021

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	ALLAHABAD BANK VS URAL INDIA LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Siddhartha Chatterjee, Adv.] For the Financial Creditor
Mr. Abir Lal Ghosh, Adv.]

Mr. Subhankar Nag, Adv.] For Ural India Limited (Suspended Board)
Mr. Avishek Guha, Adv.]
Ms. Arunika Dutta, Adv.]
Mr. Srijit Bose, Adv.]
Mr. Kaustav De Sarkar, Adv.]

Mr. Vibhor Kapoor, Adv.] For the Applicant
Ms. Mahima Shekhawat, Adv.]

Mr. Sanjit Kumar Nayak, Liq.-in-Person] For the Liquidator

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **20th August, 2024**.

**Anamitra Pal
Court Officer**